

have since been received?

The Minister of Industry (Shri Manubhai Shah): No concrete proposal for the manufacture of plastic machinery in collaboration with foreign firm, has yet been received by Government. It is understood that proposals in this regard are under negotiation between the parties concerned.

Rayon Pulp Factory in Kerala

88. { **Shri Ram Krishan Gupta:**
Shri Pangarkar:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 267 on the 24th November, 1959 and state:

(a) whether negotiations for the procurement of machinery for setting up a Rayon Pulp Factory in Kerala have since been finalised; and

(b) if so, the result thereof?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The negotiations are still going on and are likely to be finalised soon.

Export of Iron Ore

89. **Shri Ram Krishan Gupta:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 224 on the 19th November, 1959 and state:

(a) whether additional facilities for shipment at Paradip Port have become available; and

(b) if so, the nature of steps taken to increase the quantity of iron ore for export?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) No, Sir.

(b) The possibility of increasing the capacity of Paradip Port is being examined by proper authorities.

Wage Board for Plantation Industry.

90. { **Shri Ram Krishan Gupta:**
Shri Ramji Verma:
Shri Subodh Hansda:
Shri R. C. Majhi:
Shri S. C. Samanta:
Shri Tangamani:
Shri Aurobindo Ghosal:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 149 on the 19th November, 1959 and state:

(a) whether the Wage Board for the Plantation Industry has been set up;

(b) if so, its broad features; and

(c) whether it has started its work?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) and (c). Do not arise.

Provident Fund Scheme

91. **Shri Ram Krishan Gupta:** Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 234 on the 19th November, 1959 and state:

(a) whether Government have considered the recommendations made by the Study Group on Social Security regarding the conversion of Provident Fund Scheme into an old-age and/or survivorship pension (for widows and children); and

(b) if so, the result thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The recommendations are still under examination in consultation with the interests concerned.

International Commission for Supervision and Control in Laos

92. { **Shri D. C. Sharma:**
Shri Rameshwar Tantia:

Will the Prime Minister be pleased to refer to the reply given to Starred